

B-4

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**I.A. 2 /2017 & IA 3/17 with
TP. No 19/397-398/NCLT/AHM/2016(New)
C.P. No. 49/397-398/CLB/MB/2011(Old)**

Coram: :

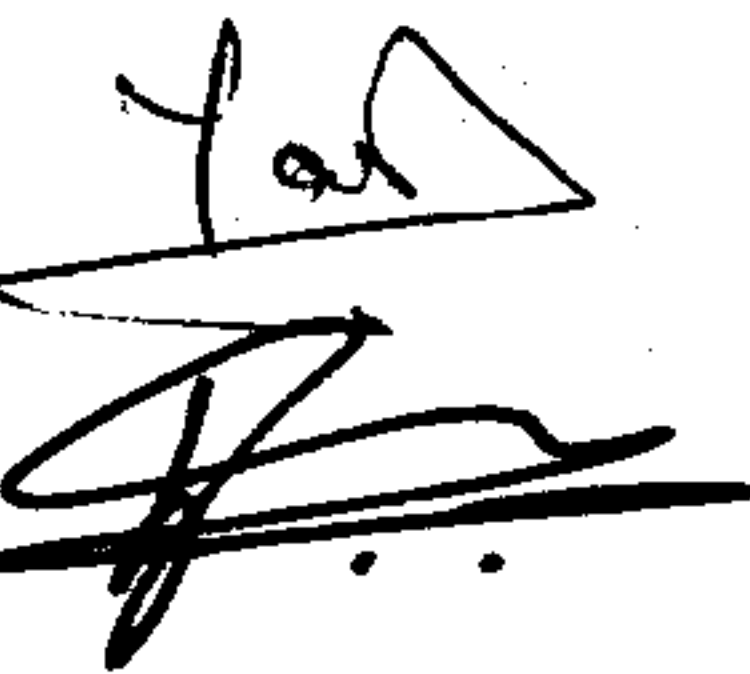
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN PAHWA	SR. ADV	Resp. 1-3	
2.	WITH RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
3.	PAVAN S-GODIAWALA	ADVOCATE	PETITIONER	
4.	UDAY JOSHI a/w YASH JARIWALA i/b Trivedi & Gupta	ADVOCATES	PETITIONER	
5.	DHRUVIL L. MERCHANT FOR PRATIK JASANI	ADVOCATE ADVOCATE	R-4	

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Uday Joshi with Learned Advocate Mr. Yash Jariwala i/b Trivedi & Gupta present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents No.1 to 3. Learned Advocate Mr. Dhruvil Merchant i/b Learned Advocate Mr. Pratik Jasani present for Respondent No.4.

Written submission filed by Respondents No. 1 to 3.

Heard Learned Senior Counsel for Respondents No.1 to 3.

Heard Learned Counsel for Respondent No.4.

At request of Learned Counsel for Petitioner filing written submissions.

List the matter on 09.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.